

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No230
CP/18(AHM)2022

Proceedings under Section 66 of
Co.Act,2013

IN THE MATTER OF:

United Tech Ventures Private Limited
(Formerly known as Uniworld Edutech Pvt Ltd)

.....Applicant

Order delivered on ..16/11/2022

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : None.

ORDER

None appears for the Petitioner.

The matter is adjourned to 11.01.2023.

-sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

Dr. MADAN B GOSAVI
MEMBER (JUDICIAL)